GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

LOK SABHA

UNSTARRED QUESTION NO. 332 ANSWERED ON 20.07.2021

PANCHAYATI RAJ SYSTEM IN ASSAM

332. SHRI ABDUL KHALEQUE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) The details of various schemes available under the Panchayati Raj system in the State of Assam particularly in the districts of Barpeta and Bongaigaon; and
- (b) the total funds allocated during the last five financial years and fund utilized so far, year-wise the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL)

- (a) The Ministry of Panchayati Raj (MoPR) implements the Centrally Sponsored Scheme-Rashtriya Gram Swaraj Abhiyan (RGSA) and Incentivisation of Panchayats (IoP), a Central component of RGSA in all States including the State of Assam and its districts of Barpeta and Bonaigaon for Panchayati Raj Institutions (PRIs) for strengthening the PRIs and incentivisation for their developmental works.
- (b) No prior allocation of funds is made to any States under the Schemes of Ministry of Panchayati Raj. The funds under the Scheme RGSA is released based on the annual action plan submitted by the State concerned including the State of Assam and funds under the scheme of Incentivisation of Panchyats is released to the best performing Panchayats selected through a national competition for the National Panchayat Awards of various categories. A total of Rs.172.17 crore of grants-in-aid was released to the State of Assam under the two above schemes during the last five years, out of which Rs.1.54 crore remains unutilised. The yearwise releases under the two schemes is as under:

Year	Releases under RGSA Scheme (Rs. in crore)	Releases under IoP Scheme (Rs. in crore)
2016-17*	49.08	1.72
2017-18*	27.59	1.37
2018-19	39.21	1.30
2019-20	23.22	0.97
2020-21	26.12	1.59
Total	165.22	6.95

^{*}Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA)
